

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
SPECIAL BENCH (Video Conference)**

**CORAM: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL  
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW  
TRIBUNAL, HYDERABAD BENCH, HELD ON 24.12.2020 AT 11:00 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	TP No.28/HDB/2016
COMPANY PETITION/APPLICATION NO.	IA No.205/2019 in CPNo.53/2008
NAME OF THE COMPANY	Vision Broadband Services Pvt ltd & (03) others
NAME OF THE PETITIONER(S)	SY Sri Kumar
NAME OF THE RESPONDENT(S)	Vision Broadband Services Pvt ltd & (03) others
UNDER SECTION	397/398

**Counsel for Petitioner(s):**

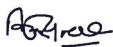
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

1. Matter taken up for hearing through video conference.
2. Mr. Harish Kumar, counsel for the Petitioner and Mr. VB Raju, counsel for R1 to R3 appeared through video conference.
3. For hearing submissions, matter adjourned at request.
4. Put up the matter on 12.02.2021.



MEMBER TECHNICAL



MEMBER JUDICIAL